

**C. A. T. Bench, JAIPUR**

Date of Order	M.P.NO. 306/93	Orders
28.7.93	None present for the petitioner.	<p>This is an application for restoration of O.A. NO. 95/93 which was dismissed in default on 15.4.93. The present petition was moved in this Tribunal on 17.5.93. We however, condone the delay if any in the presentation of this petition and restored the said O.A. to its original position. O.A.NO. 95/93 be listed for admission on 17.11.93.</p> <p>M.P. stands disposed of accordingly.</p> <p><i>Q</i> (O.P.SHARMA) Adm.Member</p> <p><i>GK</i> (GOPAL KRISHNA) Judl.Member</p> <p>Only set to the app &amp; sub - Crl (M. Bhaw) encl 5743 &amp; 5744</p> <p><i>Dile</i></p> <p><i>30-8-93</i></p> <p><i>S</i></p>